



తెలంగాణ రాజపత్రము  
**THE TELANGANA GAZETTE**  
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**No. 3] HYDERABAD, WEDNESDAY, MARCH 28, 2018.**

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**TELANGANA ACTS, ORDINANCES AND  
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 28th March, 2018 and the said assent is hereby first published on the 28th March, 2018 in the Telangana Gazette for general information:-

**ACT No. 3 of 2018.**

**AN ACT TO AUTHORISE APPROPRIATION OF CERTAIN  
FURTHER MONEYS FROM AND OUT OF THE  
CONSOLIDATED FUND OF THE STATE OF  
TELANGANA FOR THE SERVICES OF THE  
FINANCIAL YEAR WHICH COMMENCED ON THE  
1<sup>ST</sup> APRIL, 2017.**

Be it enacted by the Legislature of the State of Telangana in the Sixty-ninth year of the Republic of India, as follows:-

1. This Act may be called the Telangana Appropriation (No.2) Act, 2018. Short title.

[1]

Authorisation of supplementary appropriation of moneys from and out of the Consolidated Fund of the State of Telangana for the financial year which commenced on the 1<sup>st</sup> April, 2017.

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year which commenced on the 1st April, 2017, a further sum not exceeding twenty nine thousand five seventy five crores, Ninty lakhs and eighty three thousand rupees, being moneys required to meet:-

(a) the supplementary grants made by the Telangana Legislative Assembly for that year, as set-forth in column (3) of the Schedule; and

(b) the supplementary expenditure charged on the Consolidated Fund of the State of Telangana for that year, as set forth in column (4) of the Schedule.

Appropriation.

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**THE SCHEDULE**  
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
I. State Legislature	Revenue	--	50,00,000	50,00,000
	Capital	1,80,00,000	--	1,80,00,000
II. Governor and Council of Ministers	Revenue	6,77,59,000	33,57,000	7,11,16,000
	Capital	--	1,69,87,000	1,69,87,000
III. Administration of Justice	Revenue	7,02,71,000	40,00,000	7,42,71,000
	Capital	4,41,25,000	--	4,41,25,000
IV. General Administration and Elections	Revenue	38,31,11,000	--	38,31,11,000
	Capital	1,53,41,000	--	1,53,41,000
V. Revenue, Registration and Relief	Revenue	375,39,01,000	3,31,02,000	378,70,03,000
	Capital	63,22,63,000	--	63,22,63,000
VI. Excise Administration	Revenue	37,82,11,000	--	37,82,11,000
VII. Commercial Taxes Administration	Revenue	13,56,000	--	13,56,000
VIII. Transport Administration	Revenue	1,32,00,000	--	1,32,00,000
	Capital	4,25,00,000	--	4,25,00,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	1,042,37,55,000	4,76,61,000	1,047,14,16,000
	Capital	20,00,000	--	20,00,000
	Loans	7,70,00,000	24,51,26,000	32,21,26,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
X. Home Administration	Revenue	167,56,34,000	17,11,000	167,73,45,000
	Capital	292,71,90,000	--	292,71,90,000
XI. Roads, Buildings	Revenue	9,19,59,000	20,00,000	9,39,59,000
	Capital	1179,69,08,000	10,49,36,000	1190,18,44,000
	Loans	9,45,41,000	--	9,45,41,000
XII. School Education	Revenue	618,74,07,000	--	618,74,07,000
	Capital	110,71,12,000	26,51,000	110,97,63,000
XIII. Higher Education	Revenue	69,21,95,000	--	69,21,95,000
	Capital	37,28,24,000	--	37,28,24,000
XIV. Technical Education	Revenue	7,66,00,000	75,00,000	8,41,00,000
	Capital	12,32,38,000	--	12,32,38,000
XV. Sports and Youth Services	Revenue	8,83,91,000	--	8,83,91,000
	Capital	20,00,000	--	20,00,000
XVI. Medical and Health	Revenue	283,86,43,000	3,00,000	283,89,43,000
	Capital	187,23,50,000	--	187,23,50,000
XVII. Municipal Administration and Urban Development	Revenue	1311,84,25,000	--	1311,84,25,000
	Loans	13,72,91,000	--	13,72,91,000
XVIII. Housing	Revenue	7,08,000	--	7,08,000
	Capital	2,90,000	--	2,90,000
	Loans	73,03,81,000	--	73,03,81,000
XIX. Information and Public Relations	Revenue	25,63,42,000	--	25,63,42,000
	Capital	16,59,03,000	--	16,59,03,000
XX. Labour and Employment	Revenue	181,59,80,000	--	181,59,80,000
XXI. Social Welfare	Revenue	150,33,77,000	--	150,33,77,000
	Capital	123,43,00,000	--	123,43,00,000
	Loans	1500,00,00,000	--	1500,00,00,000



XXII. Tribal Welfare	Revenue	174,15,69,000	--	174,15,69,000
	Capital	555,80,63,000	--	555,80,63,000
	Loans	800,00,00,000	--	800,00,00,000
XXIII. Backward Classes Welfare	Revenue	109,45,07,000	--	109,45,07,000
	Capital	151,54,46,000	--	151,54,46,000
XXIV. Minority Welfare	Revenue	111,12,49,000	--	111,12,49,000
	Capital	15,87,00,000	--	15,87,00,000
XXV. Women, Child and Disabled Welfare	Revenue	64,95,86,000	--	64,95,86,000
	Capital	4,96,80,000	--	4,96,80,000
XXVI. Administration of Religious Endowments	Revenue	13,60,00,000	--	13,60,00,000
	Capital	1,00,000	--	1,00,000
XXVII. Agriculture	Revenue	308,97,59,000	82,000	308,98,41,000
	Capital	673,48,89,000	--	673,48,89,000
XXVIII. Animal Husbandry and Fisheries	Revenue	55,82,68,000	3,05,000	55,85,73,000
	Capital	147,69,70,000	--	147,69,70,000
	Loans	55,37,19,000	--	55,37,19,000
XXIX. Forest, Science, Technology&Environment	Revenue	37,44,72,000	--	37,44,72,000
	Capital	90,00,00,000	--	90,00,00,000
XXX. Co-operation	Revenue	86,00,000	--	86,00,000
	Capital	28,50,00,000	--	28,50,00,000
	Loans	3,01,00,000	--	3,01,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXI. Panchayat Raj	Revenue	676,98,23,000	--	676,98,23,000
	Capital	1783,39,71,000	--	1783,39,71,000
XXXII. Rural Development	Revenue	640,25,46,000	--	640,25,46,000
XXXIII. Major and Medium Irrigation	Revenue	26,75,15,000	4,75,000	26,79,90,000
	Capital	9749,27,57,000	4,47,62,000	9753,75,19,000
XXXIV. Minor Irrigation	Revenue	1,00,00,000	--	1,00,00,000
	Capital	56,09,44,000	--	56,09,44,000
XXXV. Energy	Revenue	294,13,20,000	--	294,13,20,000
	Capital	3951,39,00,000	--	3951,39,00,000
XXXVI. Industries and Commerce	Revenue	495,05,59,000	84,17,000	495,89,76,000
	Capital	73,21,00,000	--	73,21,00,000
	Loans-	7,71,18,000	--	7,71,18,000
XXXVII. Tourism, Art and Culture	Revenue	117,85,36,000	--	117,85,36,000
	Capital	9,84,17,000	--	9,84,17,000
XXXVIII. Civil Supplies Administration	Revenue	254,15,24,000	--	254,15,24,000
XL. Public Enterprises	Revenue	2,22,000	--	2,22,000
Total		29523,07,11,000	52,83,72,000	29575,90,83,000

**V. NIRANJAN RAO,**  
Secretary to Government,  
Legal Affairs, Legislative Affairs & Justice,  
Law Department.